

(f) if so, the details of the recommendations made by the said team; and

(g) the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI) : (a) Yes, Sir.

(b) Yes, Sir.

(c) The National Bureau of Soil Survey and Land Use Planning, Nagpur in collaboration with the Andhra Pradesh State Department of Agriculture undertook soil resource mapping of the State by using remote sensing technique, ground soil survey exercises, analysis of the soils samples, soil classification, cartography and map printing and assessment of the status of soil degradation. Each of the 238 soil map units as depicted in the Soil Map of Andhra Pradesh was assessed for the kind, degree and relative extent of degradation. Accordingly, it was found that 1,49,92,404 ha. of land representing 54.7% of the total geographical area (TGA) of the state is under varying degrees of degradation induced by floods and human process.

(d) No, Sir.

(e) No, Sir.

(f) Not applicable.

(g) Not applicable.

Border Area Development Programme

3271. DR. ARUN KUMAR SARMA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the objects and nature of schemes envisaged under the Border Area Development Programme;

(b) the details of the Border Area Development Programme to be implemented during Ninth Plan period alongwith the specific locations, State-wise;

(c) the details of the projects already executed in the 8th Plan period in the North-Eastern Region;

(d) the break up of allocations made for execution of projects in the region during the current financial year?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) The Border Area Development Programme (BADP) aims at balanced development of remote, inaccessible area situated near the border, ensuring effective administration and involving people in strengthening their resilience. Area specific schemes designed to take care of problems typical to the border area with emphasis on creation of durable

assets rather than recurring revenue expenditure are to be taken up under this Programme.

(b) to (d) Specific schemes to be executed under the Border Area Development Programme are decided by State Level Screening Committees of the beneficiary States from time to time within the limit of the funds allocated under the Programme on annual basis. Break-up of allocations during the current financial year for the States in the North Eastern region is as under:—

State	Allocation (Rs. in lakhs)
1. Assam	412.00
2. Meghalaya	395.00
3. Mizoram	673.00
4. Tripura	1096.00
5. Arunachal Pradesh	400.00
6. Nagaland	400.00
7. Manipur	400.00

[Translation]

Grant of Zink Sulphate for Wheat Crop

3272. SHRI BHANU PRATAP SINGH VERMA : Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government of Uttar Pradesh has sent a proposal to Union Government for grant of Zink Sulphate for the wheat crops;

(b) if so, the decision of the Government thereto; and

(c) the time by which it is likely to be granted?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI) : (a) Yes, Sir. A proposal was received during 1996-97 from the State Government of Uttar Pradesh for grant of subsidy on Zinc Sulphate for the wheat crop.

(b) Since under the Integrated Cereal Development Programme—Wheat, there was no component for grant of subsidy on Zink Sulphate, so the request of the State Government could not be accepted.

(c) Does not arise.